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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3402/2021

GP CAPT BHUPINDER SINGHPetitioner

Through: Mr. Pushendra Kumar Dhaka,
Mr. Abhishek Kumar, Mr. Sanad Tiwari,
Mr. Harsh Dhaka Advs.

versus

UNION OF INDIA AND ORSRespondents

Through: Ms. Avshreya Pratap Singh
Rudy (SPC), MS. Usha Jamnal, Ms.
Harshita Chaturvedi Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

% **24.07.2025**

1. The petitioner seeks promotion as Air Commodore.
2. List for disposal on 24 November 2025.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

JULY 24, 2025/AT